GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA UNSTARRED QUESTION NO. 3534

ANSWERED ON 24.03.2022

INSTALLATION OF SOLAR POWER PLANTS BY PSUs

3534. MS. DEBASREE CHAUDHURI SHRIMATI POONAM MAHAJAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that the Union Government has encouraged various Public Sector Undertakings (PSUs) to install solar power plants during the last three years and the current year;
- (b) if so, the details thereof, PSU-wise;
- (c) whether it is also a fact that setting up of new and renewable energy projects is included in their Corporate Social Responsibility (CSR) portfolio or it is entirely for lowering their costs and get a reliable power supply;
- (d) if so, the details thereof; and
- (e) the details of new and renewable energy projects that are being set up by CSR funds particularly in the State of Maharashtra?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

- (a) The Ministry of New & Renewable Energy (MNRE) has brought out the following schemes for encouraging Public Sector Undertakings (PSUs) to install solar power plants in the country.
 - I. Scheme for 1000 MW Grid Connected Solar projects by Central Public Sector Undertakings (CPSUs) and Government organizations with Viability Gap Funding (VGF) was launched in January 2015. About 882 MW solar PV power projects have been installed under this Scheme upto 28.02.2022. This scheme is now closed for new sanctions;
 - II. Scheme for setting up of 12000 MW of Grid Connected Solar projects by Central Public Sector Undertakings (CPSUs) with Viability Gap Funding (VGF) support [CPSU scheme Phase-II (Govt. Producer scheme)] has been launched in March 2019.
- (b) Details of capacities installed under 1000 MW CPSU scheme are given at Annexure-I. Details of projects awarded under CPSU Scheme Phase-II are at Annexure-II.
- (c)&(d) Schedule VII of the Companies Act, 2013 enumerates the activities that can be undertaken by companies under their CSR policies. These areas/subjects are broad based and intended to cover wide range of activities. The Ministry of Corporate Affairs vide General Circular no. 21/2014 dated 18.06.2014 has clarified the CSR activities enumerated in Schedule VII of the Act must be interpreted liberally. S. No. 16 of the annexure to the said General Circular mentions illustrative list of activities and states that "Renewable Energy Projects" may be covered under item no. (iv) of Schedule VII i.e., "ensuring environmental sustainability, ecological balance, protection of flora and fauna, animal welfare, agro forestry, conservation of natural resources and maintaining quality of soil, air and water including contribution to the "Clean Ganga Fund" set-up by the Central Government for rejuvenation of river Ganga";

More than 100 GW capacity of renewable energy projects have been installed in the country as it affords multiple benefits including lower tariff.

(e) Indian Renewable Energy Development Agency (IREDA), a CPSE under MNRE, as part of its CSR initiative, has sanctioned an amount of ₹ 17.00 lakhs for setting up 8000 LPD Solar Water Heating System at Jawahar Navodaya Vidyalaya, Sindhudurg, Maharashtra during the financial year 2018-19.

Annexure-I referred to in reply to part (b) of Lok Sabha unstarred question no. 3534 to be answered on 24.03.2022

List of projects commissioned under 1000 MW CPSU scheme

SI. No.	Name of PSU/ Govt. Organisation	Capacity Commissioned (MW)
1	NTPC Limited	659.50
2	BHEL	21.50
3	Rashtriya Ispat Nigam Ltd.	5.00
4	NHPC Limited	50.00
5	ONGC	6.00
6	GAIL	5.76
7	Scooters India Ltd.	1.00
8	Dadra & Nagar Haveli Power Distribution	3.00
9	NLC India Ltd.	130.00
	TOTAL	881.76

Annexure-II

Annexure -II referred to in reply to part (b) of Lok Sabha unstarred question no. 3534 to be answered on 24.03.2022

List of capacities allotted under 12000 MW CPSU Scheme Phase-II

Tranche-I:

SI. No.	Name of PSU/ Govt. Organisation	Capacity allotted (MW)
1	NHDC Limited*	25
2	The Singareni Collieries Company Limited	90
3	Assam Power Distribution Company Limited	30
4	Delhi Metro Rail Corporation Limited	3
5	Nalanda University	5
6	NTPC Limited	769
	Total	922

^{*25} MW capacity allotted to NHDC Ltd. has been cancelled

> Tranche-II:

SI. No.	Name of PSU/ Govt. Organisation	Capacity allotted (MW)
1	The Singareni Collieries Company Limited	81
2	Indore Municipal Corporation	100
3	NTPC Limited	923
	Total	1104

Tranche-III:

SI. No.	Name of PSU/ Govt. Organisation	Capacity allotted (MW)
1	SJVN Limited	1000
2	NLC India Limited	510
3	NHPC Limited	1000
4	IRCON International Limited	500
5	NTPC Limited	1990
6	Solar Energy Corporation of India Limited (SECI)	1200
	Total	6200